

NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU HELD ON 13.02.2017.

**PRESENT:**     **SHRI RATAKONDA MURALI, MEMBER (J) AND**  
                  **DR. ASHOK KUMAR MISHRA, MEMBER (T)**

APPLICATION NUMBER	:	CP 70/09
PETITION NUMBER	:	TP 17/16
NAME OF THE PETITIONER (S)	:	H. RAMESH BABU AND OTHERS
NAME OF THE RESPONDENT (S)	:	APARNA THEATRES PVT. LTD.
UNDER SECTION	:	397/398

S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION ----- REPRESENTATION BY WHOM	SIGNATURE
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UDAY SANKAR ASSIS  
9611335997

Counsel for R1, R2  
R6 & R7.



ORDER

Counsel for Respondents 1, 2, 6 & 7 is present. He filed two sets of objection statements. Notices issued to the Respondents 3 to 5 and 9 returned unserved. Notice addressed to counsel for Petitioner also returned unserved. Notices addressed to the Petitioner is not yet reckoned. Await notices of Others.

2. Listed on 28/3/2017.

MEMBER(J)

MEMBER(T)